LOK SABHA UNSTARRED QUESTION NO. 1192 TO BE ANSWERED ON 09.02.2022

APPAREL AND GARMENT MAKING CENTRES

1192. SHRIMATI MANJULATA MANDAL: SHRI C.N. ANNADURAI: SHRI GAUTHAM SIGAMANI PON: SHRI GAJANAN KIRTIKAR:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the details of expenditure likely to be incurred on setting up of apparel and garment making centres along with the details of funds allocated and so far released, State-wise and the employment likely to be generated by such centres in the country;
- (b) the details of contribution of textile and apparel exports to overall exports in textile sector; and
- (c) whether the Government proposes to give the required push to the Textile industry to increase the textile and apparel export more than double in future and if so, the details thereof and the measures being taken by the Government to achieve this target?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a): With an objective to provide financial assistance to a group of entrepreneurs to establish state-of-the-art infrastructure facilities in a cluster for setting up their textile units, confirming to international environmental and social standards and thereby mobilize private investment in the textile sector and generate fresh employment opportunities, the government has been implementing Scheme for Integrated Textile Parks (SITP). The Scheme provides provisions for setting up units of textile value chain viz. spinning, weaving, processing and garmenting etc. Under the Scheme, out of 56 textiles parks sanctioned, 27 textiles parks have been completed and 29 textile parks are at various stages of implementation. So far, a total of Rs.1477.83 crores have been released under the Scheme attracting investment of Rs.13,474.84 crs, 1947 units operationalized and have generated 1,02,494 employment.

Apart from above, the Government is also providing financial assistance North Eastern Region Textile Promotion Scheme (NERTPS) for each Apparel and Garment Making Center in North East states @ Rs.18.18 crs per centre. Each Apparel and Garment Making Center consisting of 3 units of 100 machines each is set up with 100% Government funding and the facilities is made available to entrepreneurs having background in textiles/fashions for starting their units in 'Plug & Play' mode for promotion of entrepreneurship in apparel manufacturing.

The details of funds released to North Eastern states are as under:-

S.No.	States	Fund released
1.	Tripura	Rs. 14.6237 Cr.
2.	Sikkim	Rs. 8.76 Cr.
3.	Mizoram	Rs. 14.024 Cr.
4.	Nagaland	Rs. 14.6237 Cr.
5.	Arunachal Pradesh	Rs. 14.6237 Cr.
6.	Manipur	Rs. 14.6237 Cr.
7.	Meghalaya	Rs. 14.02 Cr.
8.	Assam	Rs. 14.6237 Cr.

(b):- As per DGCIS data during 2020-21, the Apparel (Ready Made Garments) exports contributed 36.83% to overall export of Textile sector.

(c): the measures being taken by the Government to strengthen the textile sector resulting in an increase in textile and apparel export:-

- (i) Production Linked Incentive Scheme for textiles for Man Made Fibre, Apparel & Fabrics and Technical Textiles has been launched in 2021-22. It is expected to attract investment of Rs. 19000 crore for manufacturing of notified product and will be able to provide employment opportunity for 7.5 lakh persons.
- (ii) PM- MITRA Park Scheme to set up 7 Mega Textiles Manufacturing Parks in the country has also been launched in 2021-22. This will reduce logistics cost and will improve Competitiveness of Indian textile manufacturing. Once completed one such park is expected to provide employment to 1 lakh persons directly and 2 lakh persons indirectly.
- (iii) In order to make textiles products cost competitive and adopting the principle of zero rated export, the Union Cabinet has given its approval on 14thJuly 2021 for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL shall be eligible to avail the benefits, if any, under RoDTEP along with other products.
- (iv) Apart from this, the Government is also running Schemes viz. Amended Technology Up-gradation Scheme (ATUFS), National Technical Textiles Mission, SAMARTH Scheme for Capacity Building in Textile Sector (SCBTS), Integrated Processing Development Scheme (IPDS), Scheme for Integrated Textile Park (SITP), etc. for holistic development of textile sector.